

30.6.1991 की स्थिति के अनुसार उत्तर प्रदेश और बिहार में रोजगार कार्यालयों के चालू रजिस्टर पर नौकरी चाहने वालों, यह अनिवार्य नहीं कि उनमें से सभी बेरोजगार हों, और 1990 के दौरान रोजगार कार्यालयों के माध्यम से की गई नियुक्तियों की संख्या नीचे दी गई है :-

(लाखों में)

	30.6.91 की स्थिति के अनुसार चालू रजिस्टर पर संख्या	1990 के दौरान नियुक्तियां
उत्तर प्रदेश	29.92	0.19
बिहार	34.17	0.16

810. [Transferred to 12th September 1991].

811. [Transferred to 12th September 1991].

Forcible Occupation of Property of a Destitute Widow by MCD

812. SHRI ASHOK NATH VERMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government have directed the Commissioner MCD to release the premises of Freedom Fighter's destituted Widow's Smt. Wirawali; and

(b) if so, whether said directions have been complied with; if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) While no directions have been issued, two letters were received on this issue: one from the OSD to the then Prime Minister on 30 May 1989 to LG, Delhi and another from OSD to the then Minister of State (Home) on 6th June, 1991 advising MCD to vacate the premises in question.

(b) The advice could not be complied with as a school with 600 children is functioning in the premises and there is no space nearby where the school can be shifted.

Stoppage of construction work of Chhapra-Bagaha Railway Line/bridge

813. SHRI RAM NARESH YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether the construction of Chhapra-Bagaha Railway line and Bridge has been stopped;

(b) if so, what are the reasons therefor;

(c) whether the State Governments of Bihar and Uttar Pradesh are also responsible for the stoppage of the work; and

(d) whether the work would re-start into consideration in public importance of this project; if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) There is no Chhapra-Bagaha line under construction. However, work on Chittauri-Bagaha line and bridge is in progress.

(b) Does not arise.

(c) The progress of work has been slowed down since the Governments of U.P. and Bihar have not contributed their share of funds for 90-91 and 91-92 so far.

(d) Work is being progressed to the extent funds (provided by Railways and Ministry of Water Resources) are available.

Coconut Cultivation

814. SHRI ARANGIL SREEDHARAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have taken any steps to expand and improve Coconut Cultivation; and

(b) i so, what are the steps taken by Government in this regard;

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes Sir.

(b) Coconut Development Board under Ministry of Agriculture is implementing following programmes to expand and improve coconut cultivation:—

(i) Production and distribution of quality planting material;

(ii) Project for area expansion under coconut;

(iii) Integrated farming in coconut small holding in Kerala for productivity improvement;

(iv) Project for providing assistance for irrigation facilities to coconut growers; and

(v) Integrated control of leaf eating caterpillar and removal of disease affected palms.

Besides, under State Sector, various State Governments are implementing programmes for production and supply of planting material and control of diseases.

815. [Transferred to 12th September, 1991].

Doubling of Railway Line from Shoranur to Mangalore

816. SHRI ARANGIL SREEDHARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to double the railway line from Shoranur to Mangalore; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and

(b) A preliminary Engineering-cum-Traffic Survey has been taken up to ascertain the need of doubling on Mangalore-Shoranur section.

Damage due to floods

817. SHRI ARANGIL SREEDHARAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that floods have caused damage in various parts of the country;

(b) if so, what is the extent of damage to lives caused in various States; and

(c) what steps Government have taken to meet the situation and also to provide compensation for the same?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir.

(b) On the basis of reports received from the State Governments, 933 persons lost their lives due to floods in the States of Assam, Karnataka, Kerala, Maharashtra, Madhya Pradesh, Gujarat, Orissa, Uttar Pradesh and Sikkim during the current monsoon.

(c) Under the present scheme for financing the relief expenditure a Calamity Relief Fund has been constituted for each State with 75 per cent Central contribution and 25 per cent State contribution. The Central Government has already released 50 per cent of its share during 1991-92 to all the State Governments. The concerned State Governments are taking necessary relief and rehabilitation measures in the affected areas including *ex-gratia* payments to the kith and kin of the deceased, from the corpus of the Calamity Relief Fund. The norms for relief are set up by the concerned State Governments.